

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.75 of 2009

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Maharashtra State Electricity Distribution Co. Ltd.

... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. Ravi Prakash & Mr. Abishika Mitra for MSEDCL

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for MERC

ORDER

As requested by the learned counsel for the Appellant, post the matter on **16.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/zaheer